

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

27.07.2010

OA No. 338/2010

None present for applicant.

The Paper Book has been received by the Registry by post. There were certain objections, which were communicated to the applicant by the Registry vide letter dated 10/11.06.2010. The applicant has failed to rectify the objections so raised by the Registry. Even otherwise also, from the Paper Book on record, it appears that the applicant was engaged as a Safaiwala on part time basis and he was not a regular Govt. employee, as such the request of the applicant for compassionate appointment has been declined by the respondents vide letter dated 23.10.2009. Accordingly, This Tribunal cannot interfere with the matter. Let this OA be sent to consign to record.

Let the copy of this order be sent to the applicant.

(M.L. CHAUHAN)
MEMBER (J)

AHQ